

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3469/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies Hyderabad
NAME OF THE PETITIONER(S)	Satya Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji for Naresh Kumar Sangham	Advocate	9885314234	P. Gulty J.A

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri.P.Anil Mukherji on behalf of Shri. Naresh Kumar, learned counsel for the petitioner.

The learned counsel for the petitioner submitted that they would comply with the objections raised by the Registry and requested time. Post the case on 16.10.2017

Member (Technical)

Member (Judicial)